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Title: Regarding approval to Disha Act.

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET):

Government of India had enacted Nirbhaya Act to protect women from sexual assault and other offences. Taking inspiration from this and with an objective to provide safety to women, AP Assembly had passed Disha Act recently.

The aim is to complete investigation in sexual offences in 7 days and expedite trials in sexual offences committed against women and children within 21 days.

Under this legislation, Government of Andhra Pradesh is also going to set up 18 Disha Police Stations with each station comprising 2 DSPs, 2 Circle Inspectors, 5 SIs, Constables, 1 Cyber Expert and two data entry operators. There are also Special Teams and Fast Track Courts to try sexual and heinous crimes against women.

Chief Minister of Andhra Pradesh also met Home Minister and apprised him about the significance and salient features of Act and requested him to take necessary steps to approve this Act as early as possible.